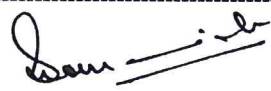





**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 5 of 15, CA 1 of 16, CA 5 of 16 and CA 46/16 in CP 54/14	TP 65/16	For hearing	397/ 398	C. Vallinarayan Vs C. Krishnaiah Chetty & Sons.P. Ltd. & 9 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Pradeep Sasaiah	R 2-7	
2	Roshan Jank	Petitioner	
3	Virek-B N	Respondent NO-9	
4	R-USA ABIND 9 PRAVEEN	R 1 9 110	

ORDER

Counsel for Petitioner is present. Counsel for Respondents is present.
Counsel for Respondents 1 and 9 is also present. Counsel requested time to
file objections to the application filed. List it finally. List it on 08.02.2018.


Member (T)


Member (J)